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Declaration of Assets and Liabilities
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Declaration of Assets and Liabilities Year 2621-2022
N / CAN
1 Vaish Vumast
5 I, Son/daughter/wire of
100 sections
3 1, Krishm Kumas, son/daughter/wife of Laste-Dam Jivan Mahta ged U6 years, belonging to Allightent
ni cathington Datod.
service and presently working as his hay 18d from Southan Southan
service and presently working as Bihay Vidham Sabha Sachivalaya, Patroce.
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
give never below the details of the assets (minorative management)
the second and described.
myself, my spouse and dependants*:
A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Smt. PooJa kumova Simpan Ros Shalini Ras Arrand Ras

Sr.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	80,000/=	1,10,000/	7000/=	3000/=	1000/=
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies			_	_	
(iii	Bonds, Debentures and Shares in companies	_	_	530	_	_
(iv	Other financial institutions, NSS, Postal Savings, LIC / Policies, etc	6514/5 Yearle		_	6933/= Yourle	_
(v	Motor Vehicles (details of make, etc.)	Hero Twowher splende	lor -	_	_	_
(vi	Jewellery (give details of weight and value)	Jewell gold 5gm.	silver	Silver 20 MST	silver 15717	_
(vi	Other assets, such as values of claims / interests	-		_	_	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Krishn Kumarz

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	2917100 13600 135 Ramble	dro Chang	rismli)	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	२५८८। स्वारा-६६ ८०११ के	8 Lac 30 थाना में ट प्यूजी, प्र	-31 स्ना	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_	12000	15lac		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door					
	number(s) - Extent (Total measurement) - Current market value		Promise or a management of the latest of the			•
(v)	Others (such as interest in property)	-			_	_

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Krishn Kumak

	(d) dues to departments dealing with telephones	_	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		_
	(f) Other dues, If any	- 18	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BKZPK9425P 28286/=	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	-	
	(III) Sales Tax [Only In case of proprietary business]		
	(iv) Property Tax	-	

Personal Detail C. GPF/CPF/PRAN No. :-TS/BLA-1137 Gender. Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre Bihar secretariat service (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Vaishali Home District I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Krishn Kumer

Name of Employee: Krishn Kymere

Place: Patna Designation: A882.

Date: 03-02-202 Department: Bihar

Designation: Assistant

Department: Bihar Vidham Satha

Scoreforciat, Patria.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.